

Pharmaceutical Plant

*2235. Shrimati Masda Ahmed: Will the Minister of Commerce and Industry be pleased to state:

(a) whether negotiations with Bengers (the British firm) have been finalised to set up a Pharmaceutical Plant in the country; and

(b) if so, the principal features of the agreement?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). Their application is still under consideration.

Mausoleum of Maulana Azad

*2236. { Shri Ram Krishan Gupta:
Shri Bhakt Darshan:

Will the Minister of Work, Housing and Supply be pleased to refer to the reply given to Starred Question No 1232 on the 19th December, 1958 and state:

(a) the progress since made in connection with the proposal of setting up a garden around the Mausoleum of Maulana Azad,

(b) the estimated expenditure to be incurred on this work; and

(c) the time by which this work is likely to be completed?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) The following items of work have since been completed:

- 1 Filtered water supply and drainage arrangements
- 2 Unfiltered water supply
- 3 Gates and railings
- 4 Pool and Pavements and garden around the grave.
- 5 Flower beds and trees.
- 6 Marble platform.

(b) Rs 1,17,000.

(c) About 4 months.

Newton-Chickli Collieries

*2237. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 85 on the 11th August, 1958 and state:

(a) whether Government have since completed the examination of the report submitted by the Court of Inquiry appointed to go into the Conduct of the Manager, Newton-Chickli Collieries, who was held responsible for the accident in the mines in December, 1954; and

(b) if so, the nature of decision arrived at?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The Court of Inquiry has exonerated the Manager and recommended cancellation of the certificate of the Surveyor. Appropriate orders have been passed accordingly.

Economies in Construction Costs

*2238. Shri Ram Krishan Gupta: Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 1326 on the 11th December, 1958, and state at what stage is the question of economies in construction costs?

The Deputy Minister of Planning (Shri S. N. Mishra): Measures needed to achieve economies in building costs are still under the consideration of the Planning Commission.

Coal Mines Provident Fund

*2239. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have arrived at a decision on the recommendation made by the Board of Trustees of Coal Mines Provident Fund that interest be allowed to the members of the Fund at 4 per cent for the year 1959-60;

(b) the reasons for allowing only 3.75 per cent to the members of Employees Provident Fund Scheme; and